

Finance Minister to make a statement on the question of interim relief. It concerns lakhs of Government employees.

MR. SPEAKER : Now, papers to be laid on the Table.

12.41 hrs.

PAPERS LAID ON THE TABLE

CODE FOR AIR BROADCASTS AND REPORT ON FILM CENSORSHIP

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : Sir, on behalf of Shri Satya Narayan Sinha, I beg to lay on the Table—

- (1) A copy of the Code for broadcasts on All India Radio by individuals. [*Placed in Library. See No. LT—3740/70.*]
- (2) A copy of the Report of the Enquiry Committee on Film Censorship (Hindi version). [*Placed in Library. See No. LT-3741/70.*]

NOTIFICATION RE. PYRITES MINING INDUSTRY AND METALLIFEROUS MINES (SECOND AMENDMENT) REGULATIONS

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : I beg to lay on the Table—

- (1) A copy of Notification No. S. O. 2061 (Hindi and English versions) published in Gazette of India dated the 6th June, 1970, adding Pyrites Mining Industry to the First Schedule to the Industrial Disputes Act, 1947, under sub-section (3) of section 40 of the said Act. [*Placed in Library. See No. LT-3742/70.*]
- (2) A copy of the Metalliferous Mines (Second Amendment) Regulations,

1970 (Hindi and English versions) published in Notification No. G.S.R. 949 in Gazette of India dated the 20th June, 1970, under sub-section (7) of section 59 of the Mines Act, 1952. [*Placed in Library See No. LT—3743/70.*]

EXPORT POLICY RESOLUTION, 1970

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : I beg to lay on the Table a copy of 'Export Policy Resolution 1970' (Hindi and English versions). [*Placed in Library. See No. LT—3744/70.*]

NOTIFICATION AND RULES RE. RICE MILLING INDUSTRY, AND ANNUAL REPORT OF BIHAR STATE AGRO-INDUSTRIES DEVELOPMENT CORPORATION LTD., PATNA

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table—

- (1) A copy of the Rice-Milling Industry (Regulation and Licensing) Amendment Rules, 1970 (Hindi version) published in Notification No.G.S.R. 553 in Gazette of India dated the 20th June, 1970 under sub-section (4) of section 27 of the Rice-Milling Industry (Regulation) Act, 1958. [*Placed in Library. See No. LT—3745/70.*]
- (2) A copy of Notification No. G.S.R. 554 (Hindi version) published in Gazette of India dated the 27th June, 1970 issued under sub-section (2) of section 1 of the Rice-Milling Industry (Regulation) Amendment Act, 1968. [*Placed in Library. See No. LT-3746/70.*]
- (3) A copy of the Annual Report of the Bihar State Agro-Industries Development Corporation Limited, Patna for the year ended the 31st March, 1969 along with the Audited Accounts and the comments of the Comptroller and

[Shri Annasahib Shinde]

Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library, See No. LT-3747/70].

NOTIFICATIONS UNDER INDIAN
TELEGRAPH ACT, 1885

SHRI SHER SINGH : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (5) of section 7 of the Indian Telegraph Act, 1885 :—

- (1) The Indian Telegraph (Seventh Amendment) Rules, 1970, published in Notification No. G. S. R. 774 in Gazette of India, dated the 8th May, 1970.
- (2) The Indian Telegraph (Sixth Amendment) Rules, 1970, published in Notification No. G. S. R. 775 in Gazette of India, dated the 11th May, 1970.
- (3) The Indian Telegraph (Fifth Amendment) Rules, 1970, published in Notification No. G. S. R. 903 in Gazette of India, dated the 13th June, 1970. [Placed in Library. See No. LT—3748/70].

12. 43 hrs.

ESTIMATES COMMITTEE
MINUTES

SHRI THIRUMALA RAO (Kakihada) : Sir, I beg to lay on the Table Minutes of the sittings of the Estimates Committee relating to—

- (1) Hundred and twenty-third Report on the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment)--Employees' State Insurance Corporation.
- (2) Hundred and twenty-eighth Report on the Ministry of Home Affairs--Union Territory of Andaman and Nicobar Islands.

PARLIAMENTARY COMMITTEES—
SUMMARY OF WORK

SECRETARY : I beg to lay on the Table a copy of the 'Parliamentary Committees—Summary of Work' pertaining to the period 1st June, 1969 to 31st May, 1970.

STATEMENT RE : SECOND STEEL
PLANT IN ORISSA

MR. SPEAKER : Shri Bhagat.

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI B. R. BHAGAT) : Sir, there has been concern...

श्री शिव चंद्र झा (मधुवनी) : अध्यक्ष महोदय, इस के लिए काल अटेंशन नोटिस दिया गया है। आप उस को मंजूर करें ताकि हमें प्रश्न पूछने का मौका मिले और हम क्रास एग्जामिन कर सकें। इस तरह से तो एक तरफा बात हो जाती है।

अध्यक्ष महोदय : हालांकि आप फैसला कर के आये हैं कि आप को कुछ कहना ही है, लेकिन इस के पहले आप मेरी बात सुन लें। इस के बारे में डिस्कशन आ रहा है। यह जो स्टेटमेंट है उस के बारे में भी आप को मौका मिलेगा। जो कुछ आप को कहना हो वह आप उस वक्त कह लें।

श्री शिव चंद्र झा : मंत्री महोदय को काल अटेंशन के जवाब में कुछ तो कहना चाहिये।

अध्यक्ष महोदय : कालिग अटेंशन के बजाय डिस्कशन रख दिया गया है।

SHRI B. R. BHAGAT : There has been concern.....

MR. SPEAKER : He can lay it on the Table.

SHRI S. KUNDU (Balasore) : Let it be circulated.